

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
Court No-II**

Item 20

Company Appeal No. 6/Chd/Hry/2023

Under Section 252(1), CA 2013

In the matter of:

Income Tax Officer Ward-I, Karnal.

...Appellant

Vs

ROC & Anr

...Respondent

Due to paucity of time, the matter could not be taken up today hence, adjourned to 07.12.2023.

Sd/-

Court Officer

November 1, 2023
Mamta